

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):THC,DELHI.

F.No.3(3)/Corres/Rrs/THC/2019 ³⁰⁴⁸⁻³⁰⁵³ **Dated,Delhi, the** 10 JAN 2019

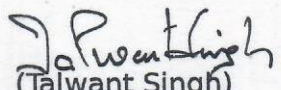
To

- 1.Sh. Rajnish Bhatnagar, Chairperson/Ld. Distt. & Sessions Judge, NW.
- 2.Ms.Poonam A. Bamba, Member/Ld. Distt. & Sessions Judge, New Delhi.
- 3.Sh. A. S. Jayachandra, Member/Ld. Distt. & Sessions Judge, Shahdara.
- 4.Sh. Rajesh Malik, Member, CMM, North-West.
- 5.Ms. Pooja Talwar, Member, CMM, South.
- 6.Sh. Abhilash Malhotra, Member, MM, Central.

Sub: Committee to submit comprehensive report as to what is the time period for preservation of records under the rules, the status of Weeding out of records including the year wise pendency of cases lying in the record rooms which are yet to be weeded out.

Sir/Madam,

You are requested to kindly make it convenient to attend the meeting on the aforesaid subject for consideration of the report of the Sub-Committee dated 15.11.2018, in **room no. 302, IIIrd floor, Tis Hazari Courts, Delhi, on 16.01.2019 at 4.00 pm.**


(Talwant Singh)
District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

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Copy forwarded for information and necessary action to:

1. Sr. A.O.(J)/A.O.(J)Branch Incharges, Record Rooms (Civil, Sessions & Criminal), of all Districts Courts are directed to attend the meeting as per schedule.
2. Website Committee,Tis Hazari Courts, Delhi with request to upload the Letter/Notice on the District Courts website at the earliest.
3. Sr. Administrative Officer (Judicial), Care Taking Branch, Tis Hazari Courts, Delhi.
4. Administrative Officer (Judicial), Administration Branch-I, with the direction to depute a PA as per schedule.
5. PS to the Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.